

INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY
INFORMATION TECHNOLOGY DEPARTMENT

~~Office Note~~

20th July 2018

Sub: Minutes of the Technical Meeting

Agenda: Technical evaluation of the proposals submitted by the bidders of Board Meeting Management Softwares and shortlisting of bidders

A meeting of Technical Committee was held on 20th July 2018 and the following were present:

1. Prof. H. Krishnamurthy – (Formerly Chief Research Scientist, I.I.Sc., Bangalore) – Chairman
2. Mr. A.R. Nithiyantham – Chief General Manager (IT), IRDAI – Member
3. Mr. Srinivas Bhoosarapu, IT Consultant, IRDAI – Member
4. Mr. Srikant Kalkar, OSD / AGM (IT) - Member
5. Mr. Anand Jawdekar, OSD, IRDAI - Member Convener
6. Ms. Anubha Sharma, Asst. Manager (Corporate Services Department) – Special Invitee

The bidders stated below who were prima facie found satisfying the eligibility criteria were invited for a technical presentation.

1. Tabula Technologies Pvt. Ltd.
2. Dess Technologies Pvt. Ltd.
3. Axar Digital Services Pvt. Ltd.
4. JMJ Greenolutions and Services Pvt. Ltd.

The observation of the committee are as follows:

1. Tabula Technologies Pvt. Ltd:

- a) The bidder is the fully owned subsidiary of Board PAC Pvt. Ltd.
- b) The product developer Board PAC is a foreign holding (owner) company of the bidder.
- c) The bidder was advised to submit an authorization letter from the parent company i.e.) Board PAC Pvt. Ltd and confirming about their support capabilities.



- d) The software works in the existing hardware setup and is able to meet the expected performance but bidder advised IRDAI to have at least two servers for better performance.
- e) The software meets the functional requirements but the user department felt that customization is essential.
- f) Bidder is agreeable for customization at no extra cost. The bidder informed that their technical team is located in Delhi & Mumbai.
- g) The bidder confirmed that it can complete the installation and make the software operational within 5-7 days.
- h) Post meeting follow-up module is not available in the software. Bidder has confirmed that they are in the process of rolling out this option.
- i) The software works only in IOS.
- j) Separate container developed for user and software can be accessed ONLY through container in the I-pad.
- k) DUNS, Adobe Acrobat X Pro license and Apple Enterprise Developer Program are essential requirements for running the software.
- l) For using the BoardPAC Software, the iPads are essential requirements.
- m) Vendor has informed that they are working on Android platform and the same is expected to be rolled out in 2 months.

2. Dess Technologies Pvt. Ltd.

- a. The bidder confirmed that the software works with the existing hardware setup.
- b. Software is SS1 compliant and customization to the IRDAI's operational requirement is feasible.
- c. Delivery and installation: 15 days.
- d. Post meeting follow-up module is available.
- e. The software meets the functional requirements of user department.
- f. Bidder also agreed for customization as per the requirement of IRDAI at no extra cost.
- g. The product is VAPT tested.
- h. Product supports all IOS, Android and Windows Operating systems.
- i. No issues on browser compatibilities.
- j. Post meeting follow up modules is available in the package.



2. Axar Digital Services Pvt. Ltd.

- a) Works effectively on IOS.
- b) Modules like sitting fee and ATR are available.
- c) User department felt that more amount of customization is required for this product.
- d) Customization to the requirement of user department is feasible.
- e) The product is tested under Vulnerability Assessment and Penetration Testing (VAPT).
- f) There are no browser compatibility issues.
- g) The software meets the functional requirements of user department.
- h) The bidder has stated that the installation can be completed within 15 days.

The Committee noted that one of the installation referred by the bidder (M/s Indraprastha Gas Ltd- IGI) is not a Govt/PSU entity. In this connection, the committee suggested that the matter may be referred to the Legal department of IRDAI.

4. JMJ Greenolutions and Services Pvt. Ltd.

- a) The product works on IOS and windows.
- b) The product can be made workable on Android within 2 to 4 weeks, if required by the Organization.
- c) Post meeting follow-up module is available.
- d) The bidder can complete the installation in 2 weeks.
- e) Other required features as per the functional requirements are available in the product.

5. As regards to M/s Notebook Network Pvt. Ltd, a bidder under MSME, it was informed to the Committee that the bidder has not positioned or proposed any Board meeting software covering the functionalities stated in the Tender document. The bidder has only produced a copy of the purchase order issued by CSIR, Bhopal for revamping of their website, a reference which is totally not related to Board Meeting Management Software. The bidder has also not provided any proof of implementing the Board meeting software. CGM-IT has stated that these requirements are very important and cannot be considered for relaxation. The committee in principle, agreed to these submissions.

The committee also observed the following:

- i. The meetings of Authority are conducted as per "Insurance Regulatory and Development Authority (Meetings) Regulations, 2000". Therefore, all the bidders



may have to carry out the customisation as per these regulations. In this connection, all the four bidders at Sr.No.1 -4 are agreeable for customization as per the requirements of user department.

- ii. All the software(s) stated above have different look and feel, editing and indexing capabilities.
- iii. The said softwares have already been installed, operational in PSU/Govt Institutions and must have been customized to the requirements of these institutions.

RECOMMENDATIONS


From the technical presentations made by the bidders, the Committee is of the opinion that all the above products are meeting the functional and technical requirements stated in the RFP.


In view of the above, the committee has decided to shortlist all the four bidders subject to the out-come of the eligibility criteria issue to be referred to Legal department, IRDAI in respect of Axar Digital Services Pvt. Ltd.


1. Tabula Technologies Pvt. Ltd.
2. Dess Technologies Pvt. Ltd.
3. Axar Digital Services Pvt. Ltd.
4. JMJ Greenolutions and Services Pvt. Ltd.

The meeting ended after thanks to Chair.


Anand Jewdekar, OSD
Member Convener


Srikant Kalkar, OSD/AGM-IT
Member


Srinivas Bhoosarapu
IT-Consultant


A.R. Nithiyantham
Chief General Manager(IT)


H. Krishnamurthy
Chairman-Technical Committee